

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 87 of 2015 &  
IA No. 134 of 2015**

**Dated: 28<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Gulbarga Electricity Supply Co. Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Narasimhan  
Ms. Trisha Roy Choudhuri**

**Counsel for the Respondent(s) : Mr. Shubhranshu Padhi for R.2**

**ORDER**

At the request of learned counsel for the parties, the matter  
is adjourned to **25.02.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**